

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.02.2020 (WEDNESDAY)

COURT III

10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders (For Correction)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition. App. (AT) No. 08 of 2020	B.B. Patil Vs. Competition Commission of India	Ashvini Kumar	

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 216-218 of 2020	Makalu Trading Ltd & Ors. Vs. Rajiv Chakraborty Resolution Professional of Uttam Value Steel Ltd. & Anr.	Samaksh Goyal	
3.	Comp. App. (AT) (Ins) No. 230 of 2020	Vertex Customer Management Pvt. Ltd. Vs. Abhibus Services (India) Pvt. Ltd.	Anup Kumar	
4.	Comp. App. (AT) (Ins) No. 313 of 2020	Jayant Dattatrya Mhaiskar Vs. Anil Goel	Rajiv Shankar Dvivedi	Ekta Choudhary
5.	Comp. App. (AT) (Ins) No. 329 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Sunil Kumar Agarwal Resolution Professional, Digjam Ltd.	Bishwajit Dubey	
6.	Comp. App. (AT) (Ins) No. 330-331 of 2020	State of West Bengal Vs. Keshav Park Pvt. Ltd. & Anr.	Arushi Arora	
7.	Comp. App. (AT) (Ins) No. 333 of 2020	Mayank Kumar Jain Vs. Dyechem International Pvt. Ltd. & Anr.	Sonia Dube	

8.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	Arijit Mazumdar	Pankaj Vivek
9.	Comp. App. (AT) No.34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia
10.	Comp. App. (AT) No. 47 of 2020	Anitha Rayapati & Ors. Vs. BIT Corp Pvt. Ltd. & Ors.	Ravi Krishan Chandra	

For Orders

11.	I.A. No. 707 of 2020 in Comp. App. (AT) (Ins) No. 188 of 2020	Srinivasa Reddy Velagala Vs. Sravanthi Infratech Pvt. Ltd.	Mullapudi Rambabu	Sachit Kumar Sahijpal
12.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	B. Karunakaran
13.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan
14.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
15.	Comp. App. (AT) (Ins) No. 242 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr. With	Vaibhav Mishra	Vipul Kumar
16.	Comp. App. (AT) (Ins) No. 243 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr.	Vaibhav Mishra	Vipul Kumar

After the above or 12:30 PM, whichever is earlier

For Hearing

17.	Comp. App. (AT) (Ins) No. 1028 of 2019	Bangalore Land and Homes Ltd & Anr. Vs. Milestone Trusteeship Services Pvt. Ltd & Anr.	Ankur Singh	Vikram Trivedi-R1 Moonjay-R2
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In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1236 of 2019	Shri Jayaprakash Narayan Rao N.R Vs. Metrocorp Infrastructure Ltd. With	Mithun Shashank	
2.	Comp. App. (AT) (Ins) No. 1239 of 2019	Kartik Kalevar & Ors. Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	
3.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. Competition Commission of India & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2
4.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission of India & Ors.	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
5.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket in India Vs. Competition Commission of India & Anr.	RuchiVerma	Samar Bansal (R-CCI)

For Hearing

6.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Ankur Kashyap	Ritika Garh-R3
7.	Comp. App. (AT) (Ins) No. 705 of 2019	Prayag Polytech Pvt. Ltd. Vs. Bon Lon Petrochem LLP.	Vipul Ganda	Megha
8.	Comp. App. (AT) (Ins) No. 983 of 2019	Nirmal Kumar Agarwal. Vs. State Bank of India & Ors.	Anup Kumar	Vaijayant P. -R1 Arjun Asthana -R2 Sreevita Ghosh-R3
9.	Comp. App. (AT) (Ins) No. 1208 of 2019	Akbar Kothawala. Vs. Megamet Steels Pvt. Ltd & Ors.	Dhruv Gupta	Gurcharan Singh-R1
10.	Comp. App. (AT) (Ins) No. 266 of 2020	Punjab National Bank (Through Sachin Rathi, Sr.Manager Hill Cart Road Branch, Siliguri) Vs. Kamalesh Kumar Singhania & Ors.	Debopriyo Maulik	

11.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd. & Anr	R.P Sharma	Malak Bhatt- R1&2 Avishkar Singhvi- R3
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- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

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Registrar**